

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 25.01.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Smt.Meena Kothari , Advocate,	S.B.Civil First Appeal No.282/2011,Prem Singh & Ors V/ Anand Singh & Anr	Mr.H.R.Soni	Dr.A.A.Bhansali
08.	Shri Danpat Choudhary Advocate	S.B.Civil Misc.Pet.No.147/ 2015,Smt. Swati Sharma @ V/s Abhishek Saraswat	Mr.Rajat Dave & Vikas Chouhan	Mr.Kailash Khatri

CAUSE – LIST 27.01.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Rishi Vaishnav , Advocate,	S.B.Civil Writ Pet.No.6796/2013,Rewati Devi V/s J.V.V.N.Ltd	Mr.S.K.Verma	Mr. Jitendra Singh Solanki
02.	Shri Danpat Choudhary Advocate	S.B.Civil Misc.Tr.Pet.No.105/2015, Renu V/s Babulal	Mr.N.A.Raj Purohit	Bhagat Dadich
03.	Shri Danpat Choudhary Advocate	S.B.Civil Misc.Tr.Pet.No.109/2015, Bala V/s Bansilal	Mr.R.S.Chudawat
04.	Shri Murlidhar Vaishnav,Retd D.J.	D.B.Civil Misc.Appeal No.Smt.Manju V/s Dr.Dinesh Kumar	Mr.Vishal Sharam	Mr.Farzand Ali & Zafar Khan

CAUSE – LIST 28.01.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Pramila Acharya , Advocate,	D.B.Civil Misc.Appeal No.1338/2015,Smt.Vijay Klaxmi Dayama V/s Chandra Kumar	Mr.A.K.Babel	Mr. Manoj Bohara
02.	Smt.Meena Kothari Advocate	S.B.Civil First Appeal No.89/2015m, Mahendra Pal V/s Yash Pal	Mr.C.S.Kotwani	Mr.Vishaki Singhal
03.	Siwani Singh , RHJS	S.B.Civil Misc.Tr.Pet.No.84/2015, Smt.Santosh V/s Prithvi Singh	Mr.Ravindra Singh	Mr.Kan Singh Oad
04.	Shri B.S.Sndhu,Advocate	S.B.Criminal Misc.Pet.No.2922/2012, Kalyan Mal Jain & Ors V/s State & Ors	Mr.P.S.Chouhan & K.R.Bhati	Mr.H.M.Sarsawat & A.K.Dhobel
05.	Dr.Pratitha Dave, Advocate	S.B.Civil Misc.Tr.Pet.No.96/2015, Smt. Meena Prajapat V/s Hatiram	Mr.M.A.Rao	Mr.N.D.Nimbawat
06.	Smt.Meena Kothari,Advocate	S.B.Civil Misc.Tr.Pet.No.120/2015,Smt. Heena Panchal V/s Harsad Panchal	Mr.P.Nayak	Dr.Sachin Acharya

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR